

ITEM NO.73

COURT NO.7

SECTION

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No(s) . 18957/2017

B. PHER (DEAD) BY LRS

Petitioner(s)

VERSUS

GANPAT (DEAD) BY LRS & ANR.

Respondent(s)

(IA No.88003/2017-CONDONATION OF DELAY IN REFILING)

Date : 03-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Petitioner(s) Mr. Parvez Dabas, Adv.
Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the Special Leave Petition is condoned.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(INDU KUMARI POKHRIYAL)
BRANCH OFFICER